

Deterioration in Standard of Education

4404. SHRI RAJESH KUMAR SINGH:

SHRI RASHEED MASOOD:

Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Government have made any assessment with regard to the haphazard growth of colleges and universities in the country resulting in the deterioration in the standard of education and academic quality;

(b) if so, what is the result thereof;

(c) whether Government consider the question of moratorium on new colleges and universities with a view to improving the academic quality; and

(d) if answer to (c) is in the negative, what steps are contemplated by the Government to check the haphazard growth of educational institutions in the country?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) and (b) No specific study has been conducted about the growth in the number of universities and colleges and its impact on the standard and quality of education.

(c) and (d) The primary responsibility for the establishment of Universities and Colleges is that of the State Governments. However, the Central Government and the Universities Grants Commission have been urging the State Governments from time to time that there should be restraint in the establishment of new institutions for higher education. It has also been suggested that new institutions should be established only on sound academic considerations and after ensuring adequate resources for providing nec-

essary facilities. The guidelines recommended by the University Grants Commission for the establishment of new universities envisage a survey of the available facilities their utilisation, and the projected needs. The Commission should be associated with such a survey from the beginning and prior to the formulation of the proposal for establishing a new university.

रजिस्ट्रार, दिल्ली फार्मोसी परिषद् की शैक्षिक योग्यताएं

4405. श्री निहाल सिंह : क्या स्वास्थ्य और परिवार कल्याण मंत्री दिल्ली फार्मोसी परिषद् द्वारा पंजीकृत फार्मासिस्ट और कैमिस्ट के बारे में 18 मार्च 1982 के अतारांकित प्रश्न संख्या 4084 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) दिल्ली फार्मोसी परिषद् के रजिस्ट्रार के पद के लिए आवश्यक शैक्षणिक योग्यताएं क्या हैं और क्या सेवानिवृत्त फार्मासिस्ट रजिस्ट्रार बन सकता है ;

(ख) क्या परिषद् की फार्मासिस्टों के पंजीकरण के लिए धन के एंठने से संबंधित 28 फाइलें दिल्ली पुलिस को अपराध शाखा द्वारा बरामद की गई हैं ; और

(ग) यदि हां, तो उसके तथ्य क्या हैं और इन मामलों में अन्तर्ग्रस्त व्यक्तियों का ब्यौरा और पदनाम क्या हैं और उनके विरुद्ध अब तक क्या कार्यवाही की गई है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में उपमंत्री (कुमारी कुमुद बेन एस० जोशी) :

(क) दिल्ली फार्मोसी परिषद् के रजिस्ट्रार पद के लिए दिल्ली

फार्मोसी परिषद् नियमावली, 1953 के अन्तर्गत कोई अर्हतायें निर्धारित नहीं की गई हैं। एक सेवा निवृत्त फार्मासिस्ट परिषद् का रजिस्ट्रार नियुक्त हो सकता है।

(ख) हां।

(ग) परिषद् को अभी तक कोई रिपोर्ट नहीं मिली है और इन मामलों में शामिल व्यक्तियों के बारे में कोई जानकारी नहीं है। इसलिए किसी के विरुद्ध कार्रवाई करने का प्रश्न नहीं उठता।

Spreading of Malaria in Several parts of the country

4406. SHRI BHEEKHABHAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Malaria has broken out in several parts of the country.

(b) if so, what are the causes thereof; and

(c) the steps taken by State Governments as well as by Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) to (c). As per the reports received from the States/Union Territories, there has been an overall reduction in the incidence of malaria in 1982 as compared to the incidence in 1981. Also, since the inception of the Modified Plan of Operations of malaria, there has been a constant decline in the incidence of malaria over the years. The Plan is actively being implemented in the States/Union Territories under which following important measures are taken:—

(1) Every village is visited fortnightly by a surveillance worker to

detect fever cases, collect blood smears and to give presumptive treatment.

(2) The laboratories in the Primary Health Centres provide prompt examination of blood smears of fever cases and institution of radical treatment of positive cases.

(3) Drug Distribution Centres and Fever Treatment Depots are functioning in the villages so that the drug could be made available with no loss of time to the fever cases.

(4) Insecticidal spray operations are under taken to all the rural areas which have incidence of two or more cases per thousand population per year.

दिल्ली, उत्तर प्रदेश, बिहार तथा मध्य प्रदेश शिशु-मृहों का कार्यकरण

4407. श्री राजनाथ सोनकर शास्त्री: क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली, उत्तर प्रदेश, बिहार तथा मध्य प्रदेश के कुल कितने शिशु-मृहों को इस समय केन्द्रीय अनुदान मंजूर किया गया है और इन शिशु-मृहों में कितने बच्चे हैं और उन पर कुल कितनी राशि खर्च की जा रही है ;

(ख) क्या सरकार को मालूम है कि इन शिशु-मृहों में बच्चों के साथ अमानवीय व्यवहार किया जा रहा है ; और

(ग) यदि हां, तो इसके लिये उत्तरदायी लोगों के विरुद्ध क्या कार्यवाही की गई है ?